

F. No 06/CESTAT/Statement/2011-CR

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated:08/11/2019

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/11/2019 is circulated for information.


(Mohinder Singh)
Dy. Registrar (J)

Copy to:-

- 1.SPS to Hon'ble President, CESTAT for information please.
- 2.All Hon'ble Members, CESTAT including Regional Benches for information please.
- 3.S.P.S. to Chief Commissioner(AR), CESTAT, New Delhi.
- 4.Member (Review), CBEC, North Block, New Delhi.
- 5.The Under Secretary,(AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
- 6.PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of October ,2019				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	6031	317	126	6222
MUMBAI	14582	185	250	14517
KOLKATA	10661	142	144	10659
CHENNAI	11339	95	87	11347
BANGALORE	9757	34	98	9693
AHMEDABAD	12421	191	187	12425
ALLAHABAD	1691	37	52	1676
CHANDIGARH	5924	63	133	5854
HYDERABAD	5268	60	86	5242
TOTAL	77674	1124	1163	77635

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.11.2019.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBD	ALLBD	CHD	HYD
1993	0	0	0	0	0	0	0	0	2
1996						1			
1999	0	0	0	0	0	0	0	0	2
2000	0	1	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	0	1	0	0	1
2003	0	0	0	0	0	0	0	0	7
2004	0	0	0	0	0	1	0	0	4
2005	3	3	0	0	0	4	0	0	0
2006	8	2	0	0	1	5	0	0	0
2007	3	4	0	0	2	9	5	4	6
2008	6	6	11	0	22	5	4	10	10
2009	6	94	208	1	238	72	21	21	81
2010	17	157	252	8	549	163	21	168	82
2011	10	218	639	94	595	411	30	283	175
2012	24	676	528	201	815	712	88	356	530
2013	76	961	578	1066	845	1342	59	521	445
2014	159	1200	685	1462	1183	1409	94	660	529
2015	245	1246	622	1658	1061	1197	139	553	424
2016	407	1983	1069	1629	1297	1356	149	464	697
2017	609	1980	1005	1583	1184	1220	174	639	830
2018	2224	3240	3133	2174	1307	2183	424	1333	960
2019	2425	2746	1929	1471	594	2334	468	840	459
TOTAL	6222	14517	10659	11347	9693	12425	1676	5854	5242

MONTHLY STATEMENT FOR THE MONTH OF October, 2019 AS ON 01/11/2019

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES								
	EXCISE	CUSTOMS	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY
DELHI	1337	1107	3546	0	41	6031	0	47	182	75	0	2	306	0	6	2	0	0	0	8	0	0	0	3	0	3	0
MUMBAI	4955	4476	5151	0	0	14582	0	23	80	68	0	0	171	0	4	10	0	0	0	14	0	0	0	0	0	0	0
KOLKATA	4577	1861	4223	0	0	10661	426	54	54	30	0	0	138	26	4	0	0	0	0	4	0	0	0	0	0	0	0
CHENNAI	3011	2909	5419	0	0	11339	0	16	19	60	0	0	95	0	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2488	1451	5818	0	0	9757	5	8	12	14	0	0	34	0	0	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	6185	2253	3983	0	0	12421	23	90	74	27	0	0	191	3	0	0	0	0	0	0	0	0	0	0	0	0	0
LLAHABAD	586	231	874	0	0	1691	41	10	14	12	0	0	36	9	0	0	1	0	0	1	0	0	0	0	0	0	0
HANDIGAR	2723	585	2616	0	0	5924	0	28	13	22	0	0	63	0	0	0	0	0	0	1	0	0	0	0	0	0	0
HYDERABAD	1460	638	3170	0	0	5268	0	13	10	32	0	0	55	0	3	2	0	0	0	0	0	0	0	0	0	0	0
TOTAL	27322	15511	34800	0	41	77674	495	289	458	340	0	2	1089	38	17	14	1	0	0	32	0	0	0	3	0	3	0

1 Sanctioned strength of the Members is 33 and working strength is 22 as on 01.11.2019

2 Figure may be considered as tentative and subject to further verification.

3 Members on leave during the month of October, 2019 for 51 days as under:-

ote :

1 Hon'ble Justice Shri Dilip Gupta, President	Nil	13 Sh. Anil G. Shakkwarwar, Member(Technical)	4
2 Mrs. Archana Wadhwa, Member (Judicial)	Nil	14 Sh. P. Venkata Subba Rao Member (Tech.)	1
3 Sh. Ashok Jindal, Member(Judicial))	Nil	15 Sh. P. Dinesha Member(Judicial)	3
4 Dr. D.M. Mishra, Member (Judicial)	Nil	16 Sh. C.L. Mahar Member(Technical)	3
5 Sh. Anil Choudhary, Member(Judicial)	4	17 Sh. Ajay Sharma Member(Judicial)	1
6 Sh. S. K. Mohanty, Member (Judicial)	5	18 Sh. Bijay Kumar Member(Technical)	2
7 Sh. Ramesh Nair, Member (Judicial)	Nil	19 Ms. Rachna Gupta Member(Judicial)	2
8 Ms. Sujekha Beevi C.S., Member(Judicial)	Nil	20 Mr.Sanjiv Srivastava Member (Technical)	3
9 Shri S.S. Garg, Member (Judicial)	Nil	21 Dr. Suvendu Kumar Pati, Member(Judicial)	9
10 Sh. P. K. Choudhary, Member (Judicial)	2	22 Mr. P. Anjani Kumar, Member(Technical)	5
11 Sh. Raju, Member(Technical)	2		
12 Sh. C.J. Mathews, Member(Technical)	5		

**TRANSFER TO
OTHER BENCHES**

DISPOSAL

CLOSING BALANCE

EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	gold	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY
2	0	0	0	2	0	50	35	37	0	2	124	0	1338	1256	3587	0	41	6222	0
0	0	0	0	0	0	85	60	105	0	0	250	0	4897	4506	5114	0	0	14517	0
0	0	0	0	0	0	99	12	33	0	0	144	1	4536	1903	4220	0	0	10659	451
0	0	0	0	0	0	35	10	42	0	0	87	0	2992	2918	5437	0	0	11347	0
0	0	0	0	0	0	19	13	66	0	0	98	3	2477	1450	5766	0	0	9693	2
0	0	0	0	0	0	103	15	69	0	0	187	4	6172	2312	3941	0	0	12425	22
0	0	1	0	1	0	26	1	24	0	0	51	2	570	244	862	0	0	1676	48
0	0	0	0	0	0	67	0	66	0	0	133	0	2684	598	2572	0	0	5854	0
0	0	0	0	0	0	23	19	44	0	0	86	0	1453	631	3158	0	0	5242	0
2	0	1	0	3	0	507	165	486	0	2	1160	10	27119	15818	34657	0	41	77635	523


 (Mohinder Singh)
 Dy. Registrar.